

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.01.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB)No.37/7/AMR/2022	Main Case	7 of IBC	Pridhvi Asset Reconstruction and Securitisation Company Limited Vs Andhra Cements Limited
	IA(IBC)/31/2023	30(6) of IBC	Nirav Kirit Pujara, RP of M/s Andhra Cement Limited Vs. Sagar Cements Limited (Resolution Applicant) & CoC (Proforma Respondents)

ORDER

IA(IBC)/31/2023:

Mr.Manmeet Singh & Mr.Anuragh Robin Frey, Advocates for the Applicant present. Heard. For pronouncement of orders, list the matter on 27.01.2023.

Sd/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**

RSN